

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).23716/2004

(From the judgement and order dated 20/07/2004 in DBCWP No. 1484/2004 of The HIGH COURT OF RAJASTHAN AT JODHPUR)

DIVYA DARSHANA

Petitioner(s)

VERSUS

GOMA RAM & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T., accepting English translation and prayer for interim relief and office report)

Date: 01/08/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE C.K. THAKKER
HON'BLE MR. JUSTICE P. SATHASIVAM

For Petitioner(s) Mr.Suhil Kr.Jain, Adv.
Mr.Puneet Jain, Adv.
Ms.Archana Tiwari, Adv.
Mr.Ashwin V.Kothmath, Adv.
for Ms. Pratibha Jain,Adv.

For Respondent(s) Mr.Pallav Shishodia, Adv.
Mr. D.N. Mishra,Adv.
Mr. Aruneshwar Gupta ,Adv

UPON hearing counsel the Court made the following
ORDER

List for final disposal in the month of November, 2008.

(G.V.Ramana)
Court Master

(Veera Verma)
Court Master